

31-5-80

Hon D.S. Mishra - AM
Hon G.S. Sharma - S.M.

Shri V.K. Srivastava for
the plaintiff and Shri K.D. Pandey
for the defendants are present.

Argument heard.

Judgment reserved.

✓
AM.

✓
S.M.

10-6-88

CTM

Judgment signed, dated
and pronounced in open ct.
H2 St + its records are sent
herewith for N/A.

✓

It.
(Issued)
13.6.88.